

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT - II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:**

**PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA(CA)/24/2024 in CP(CAA/27/2023**

**PETITION NUMBER : IBA/1017/2019**

**NAME OF THE PETITIONER : Jain Irrigation Systems Ltd**

**NAME OF THE RESPONDENT(S) : Anurag Goel, (Liquidator)  
(M/s. Shree Ambika Sugars Ltd) & 2 Ors**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016**

**S. MUKUNTH  
SENIOR COUNSEL  
FOR BABU RANGASAMY  
M/s. SAM JAYARAJ HOUSTON  
ADVOCATES  
ASHWIN SINGAPRAVELAN**

**COUNSEL FOR APPLICANT,**

**MR. ANANT MERATHIA  
MS. POORNIMA DEVI  
MS. DIVYA**

**Counsel for liquidator/  
SCC**

**Anurag Goel**  
**SCC**

**ANILKUMAR KRISHNAN LALU  
with JERIN ASHER SOJAN**

**Counsel for R2**

**JerIn AsHER SoJan**

**1. IA(CA)/24/2024 in CP(CAA)/27/2023 IN IBA/1017/2019**

**ORDER**

Ld. Sr. Counsel Mr. Mukunth for the Applicant. Ld. Counsel Mr. Avinash Krishnan Ravi for R2. Ld. Liquidator is present through VC. Ld. Counsel Mr. Anant Merathia for the Liquidator / SCC.

Case heard at large.

Parties are directed to file written submissions not exceeding 3 pages within a week.

**Reserve for orders.**

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**